# <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 17 OF 2016 & IA NO. 35 OF 2016

Dated: 24<sup>th</sup> August, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Tata Power Delhi Distribution Ltd. Vs.		 Appellant(s)
M/s Duggar Fiber Pvt. Ltd. & Ors.		 Respondent(s)
Counsel for the Appellant(s) :	Mr. Alok Shankar	
Counsel for the Respondent(s) :	Ms. Priya Dwivedi for R-1	
	Mr. Manu Seshadri Mr. Ishan Bisht for R-2	

### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.10.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd